

LIST OF CASES TO BE TAKEN UP BEFORE
NATIONAL LOK ADALAT ON 11.02.2017

NEGOTIABLE INSTRUMENT CASES UNDER
SECTION-138 FROM SERIAL 1-13

- | | |
|---|--|
| 1. 561 A (0101) 36/2013 MP(72/2013),
HARBACHAN SINGH RANA
Vs. AL-RAHIM TRADERS | MR. SYED FAISAL QADIRI for Pet.
MR. ABID HUSSAIN BANDAY for Res. |
| 2. 561 A (0105) 37/2013 MP(73/2013),
HARBACHAN SINGH RANA
Vs. AL-RAHIM TRADERS | MR. SYED FAISAL QADIRI for Pet.
MR. ABID HUSSAIN BANDAY for Res. |
| 3. 561 A (010501) 84/2013 MP(170/2013),
SUBHASH MEHRA
Vs. ISRAR HAMID | MR. M. A. QAYOOM for Pet.
MR. I. M. NEHVI for Res.
MR. I. M. NEHVI for Res. |
| 4. 561 A 213/2014 MP(462/2014),
NAYEEM AHMAD KHUROO
Vs. NOOR MOHAMMSAD GUJRI | MR. M. AYOUB BHAT for Pet.
MR. BHAT FAYAZ AHMAD for Res. |
| 5. 561 A (010501) 215/2014 MP(465/2014),
JAVAIID AHMAD BHAT
Vs. SONA-ULLAH SHIEKH | MR. L. A. LATIEF for Pet.
MR. NISAR AHMAD DANDRU for Res. |
| 6. 561 A (010501) 236/2014 MP(502/2014),
TALWINDER SINGH AND ANOTHER
Vs. RAJENDER SINGH | MR. MOHSIN QADIRI for Pet.
M/S NOOR AND TANVEER for Res. |
| 7. 561 A (0105) 86/2015 MP(01/2015),
SHABIR AHMAD RESHI
Vs. JAVAIID AHMAD RATHER | MR. M.ASHRAF WANI for Pet. |
| 8. 561 A (0105) 107/2015 MP(01/2015),
FAROOQ AHMAD MIR
Vs. ABDUL AHAD GANAI | MR. G. N. SHAHEEN for Pet.
MR. M.Y.BHAT for Res.
MR. N. A. BHAT for Res. |
| 9. 561 A (0105) 124/2015 MP(01/2015),
ABDUL HAMID MIR
Vs. TARIQ AHMAD KHAN | MR. P. S. AHMAD for Pet.
MR. G. Q. BHAT for Res. |
| 10. 561 A (0105) 131/2015 MP(01/2015),
SHOWKAT AHMAD DAR
Vs. GHULAM MOHAMMAD DANGROO
c/w
561 A (010501) 130/2015 MP(01/2015),
SHOWKAT AHMAD DAR
Vs. GHULAM MOHAMMAD DANGROO | MR. M. M. IQBAL for Pet.
MR. SYED MANZOOR for Res.

MR. M. M. IQBAL for Pet.
MR. SHOWKAT ALI KHAN for Res. |
| 11. 561 A (0105) 222/2015 MP(01/2015),
MOHAMMAD ASHRAF KHAN
Vs. BASHIR AHMAD DAR | MR. M. AMIN BHAT for Pet. |
| 12. 561 A (0105) 284/2015 MP(01/2015),
MOHAMMAD RAMZAN BHAT
Vs. MOHAMMAD YOUSUF LONE | M/S. LONE ALTAF for Pet. |
| 13. 561 A (0105) 291/2015 MP(01/2015),
MST. SHAHEENA PARVEEZ AND ANOTHER
Vs. SAJAD AHMAD LONE | MR. T. M. SHAMSI for Pet.
MR. TASSADUK HUSSAIN for Res.
MR. ATHAR HAFIZ for Res. |

CRIMINAL COMPOUNDABLE CASES
FROM SERIAL 14-16

14. 561_A (0105) 82/2014 MP(178/2014),
FAROOQ AHMAD WANI AND OTHERS
Vs. MUZAFFAR AHMAD GANAI
MR. M. S. RESHI for Pet.
15. 561_A (0105) 76/2015 MP(01/2015),
TARSEM LAL
Vs. MOHAMMAD AYOUB DAR
MR. SUNIL KHAJURIA for Pet.
16. 561_A (0105) 206/2015 MP(01/2015),
DR. RIYAZ AHMAD LONE AND OTHERS
Vs. DR. SABA ANAYATH
MR. HILAL AKBER LONE for Pet.

MATRIMONAIL CASES
FROM SERIAL 17-25

17. 561_A (010501) 199/2014 MP(454/2014), MP(01/2015), MP(02/2015),
MST.SABIKA RIZVI AND ORS. (FOR DISPOSAL)
Vs. SYEED SUJATH RIZVI
MR. S. H. THAKUR for Pet.
MR. BHAT FAYAZ for Res.
MR. N. H. SHAH for Res.
MR. SHEIKH UMAR FAROOQ for Res.
MR. PARVAIZ LONE for Res.
MR. HILAL AKBAR LONE for Res.
18. 561_A (0101) 203/2014 MP(450/2014),
JAVID IQBAL WAGAY
Vs. MST. NRZA
MR. M. MOMIN KHAN for Pet.
MR. AFTAB AHMAD KHAN for Res.
19. 561_A (010501) 206/2014 MP(454/2014),
RABINDER SINGH
Vs. GURJEET KOUR AND ANOTHER
MR. I. SOFI for Pet.
MS. NEELOFAR for Res.
20. 561_A (010501) 240/2014 MP(508/2014),
SHABIR AHMAD WANI
Vs. SALEEMA AKHTER AND OTHERS
MR. G. Q. BHAT for Pet.
MR. M. A. QAYOOM for Res.
21. 561_A (0105) 24/2015 MP(44/2015), MP(88/2015),
DR. KARAM JIT SINGH
Vs. DR. RAVINDER KOUR AND ANOTHER
Caveat 178/2015
DR. RAVINDER KOUR
Vs. DR. KARAM JEET SINGH
MR. I. SOFI for Pet.
MR. ONKAR SINGH for Res.
MR. ONKAR SINGH for Cavt.
22. 561_A (0105) 84/2015
ABDUL RASHID DARZI
Vs. MST. GULSHANA
MRS. ARIFA JAN for Pet.
23. 561_A (0105) 119/2015 MP(03/2015), MP(01/2015), MP(02/2015),
MST. JANA
Vs. FAYAZ AHMAD MIR
MR. BILQUEES FAHEEM for Pet.
MR. NASIR QADRI for Res.
24. 561_A (0105) 188/2015 MP(01/2015),
MOHAMMAD IBRAHIM BHAT
Vs. ROZIA KOUNSER AND ANOTHER
MR. MIR MAJID BASHIR for Pet.
25. 561_A (0105) 199/2015
MST. FATIMA
Vs. FAYAZ AHMAD ARANGER
MR. I. SOFI for Pet.

MATRIMONIAL CASES (CIVIL)

1. C.I.A. 96/2006
MOHAMMAD YOUSUF MAGRAY
Vs. ZAFFAR IQBAL KHAN AND ANOTHER
MR. M.S.LATIEF for Pet.
MR. M. SULTAN for Res.
MR. MANZOOR A DAR for Pet.
MR. MANZOOR AHMAD BHAT for Pet.
MR. AFTAB AHMAD for Res.
MR. H. A. LONE for Res.
- c/w
Cond.of.Delay(C) (31) 120/2014 MP(121/2014),
MOHAMMAD YOUSUF MAGREY
Vs. ZAFFER IQBAL KHAN
C.I.A. (31) 38/2014
MR. MANZOOR A. DAR for Pet.
MR. AFTAB AHMAD for Res.

2. C.I.M.A. 07/2012
RINCHEN ANGEHOK
Vs. TSERING LAHDOL
MR. M. A. QAYOOM for Pet.
MS. MUKSHA KAZMI for Res.
3. C.Rev. 36/2015 MP(01/2015),
FIRDOUS AHMAD BHAT
Vs. MEHMOODA
MR. J. H. RESHI for Pet.
4. C.I.M.A. 235/2015 MP(01/2015),
REYAZ AHMAD HAKEEM
Vs. SHABROOZA AKHTER AND OTHERS
MR. M. I. QADIRI for Pet.
5. C.I.A. 243/2015 MP(03/2016), MP(02/2015), MP(01/2015),
ALTAF HUSSAIN LONE
Vs. SHOBY JAN
MR. FIRDOUS AHMAD PARRAY for Pet.
MR. SHEIKH UMAR FAROOQ for Res.
MR. PARVAIZ NAJEEB for Pet.
MR. MIR ISHFAQ ALI for Res.

MACT CASES

1. Civil Mis. Appl(MACT) 110/2008 MP(520/2008),
UNITED INDIA INSURANCE CO. LTD (DISPOS
Vs. SONA GANAI AND OTHERS
MR. N.H.KHURROO for Pet.
MR. I.SOFI for Res.
MR. MUSHTAQ AHMAD for Res.
2. Civil Mis. Appl(MACT) 106/2009 MP(348/2009),
UNION OF INDIA AND ANOTHER
Vs. MOHAMMAD YOUSUF FAZI
MS. ASIFA PADROO for Pet.
MR. M. YOUSUF FAZLI for Res.
MR. S. A. MAKROO for Pet.
3. Civil Mis. Appl(MACT) 110/2009 MP(362/2009),
NEW INDIA INSURANCE CO. LTD.
Vs. BASHIR AHMAD BHAT AND OTHERS
M/S. MANZOOR AHMAD DAR for Pet.
MR. SYED MANZOOR AHMAD for Res.
MR. TIBATBAQAL for Res.
4. Civil Mis. Appl(MACT) 184/2009 MP(623/2009),
SHABIR AHMAD DAR
Vs. MOHAMMAD MAQBOOL KHAN
MR. R. A. GADDA for Pet.
MR. SYED MUAFFAR for Res.
5. Civil Mis. Appl(MACT) 41/2014 MP(55/2015), MP(132/2014),
NATIONAL INSURANCE COMPANY LTD
Vs. ABDUL SALAM GANIE AND OTHERS
MR. J. A. KAWOOSA for Pet.
MR. G. Q. BHAT for Res.
MR. I. M. NEHVI for Res.
MR. RIZWAN for Res.
MR. G. Q. BHAT for Res.
MR. WAHEED ALI BHAT for Res.
6. Civil Mis. Appl(MACT) 44/2015 MP(01/2015),
NATIONAL INSURANCE CO. LTD
Vs. MST. FATIMA AND OTHERS
MR. J. A. KAWOOSA for Pet.
MR. S. A. QADRI for Res.
7. Civil Mis. Appl(MACT) 27/2016 MP(01/2016),
NATIONAL INSU. CO
Vs. ALI MOHAMMAD LONE AND ORS
MR. NISSAR A DENDRO for Pet.
MR. AFTAB AHMAD for Res.
MR. AIJAZ AHMAD BHAT for Res.
8. Civil Mis. Appl(MACT) 38/2016 MP(01/2016),
UNITED INDIA INSU.
Vs. GHULAM MOHAMMAD PARRAY AND ORS
MR. N. H. KHURROO for Pet.
MR. MRHRAJ UD DIN for Res.
MR. IRSHAD AHMAD for Res.
9. Civil Mis. Appl 55/2016 MP(01/2016),
NATIONA INSU. COMPANY
Vs. FARHAT ALLIE AND ORS
MR. N. A. DANDRU for Pet.
10. Civil Mis. Appl(MACT) 56/2016 MP(01/2016),
UNITED INDIA INSU. C. LTD
Vs. MST. TAJA BEGUM AND ORS
MR. SHABIR AHMAD KANTH for Pet.
MR. N.H. SHAH for Res.
MR. M. M. KHAN for Res.
11. Civil Mis. Appl(MACT) 80/2016 MP(02/2016), MP(01/2016),
UNITED INDIA INSU.
Vs. MOHAMMAD AMIN BHAT AND ORS
MR. N. A. DENDROO for Pet.
MR. B. A. TAK for Res.
12. Civil Mis. Appl(MACT) 99/2016 MP(01/2016),
NATIONA INSU. COMPANY
Vs. JUMMA NASIR AND ORS
MR. J. A. KAWOOSA for Pet.
MR. B. A. DAR for Res.

13. Civil Mis. Appl(MACT) () 110/2010
NATIONAL INSURANCE COMPANY LTD
Vs. ABDUL MAJID LONE AND OTHERS
MR. J. A. KAWOOSA for Pet.
MR. G. M. DAR for Res.
MR. R. A. JAN for Res.
14. Civil Mis. Appl(MACT) () 41/2014 (Fresh) MP(55/2015), MP(132/2014),
NATIONAL INSURANCE COMPANY LTD
Vs. ABDUL SALAM GANIE AND OTHERS
MR. J. A. KAWOOSA for Pet.
MR. G. Q. BHAT for Res.
MR. I. M. NEHVI for Res.
MR. RIZWAN for Res.
MR. G. Q. BHAT for Res.
MR. WAHEED ALI BHAT for Res.
15. Civil Mis. Appl(MACT) () 34/2015 (Fresh) MP(02/2015), MP(01/2015),
NATIONAL INSURANCE C. LTD
Vs. MOHAMMAD YAQOOB BHAT AND OTHERS
MR. J.A.KAWOOSA for Pet.
MR. TAWHEED AHMAD for Res.
16. C.I.M.A. () 89/2015 (Fresh) MP(01/2015),
NATIONAL INSURANCE COMPANY LIMITED
Vs. M/S EMM JAN SONS AND OTHERS
MR. J. A. KAWOOSA for Pet.
MR. A. HANAN for Res.
MR. M. M. AMIN for Res.
MR. SAJAD MIR DY. AG. for Res.
17. Cond.of.Delay(C) () 1367/2015 (Fresh)
NATIONAL INSURANCE CO. LTD
Vs. SAIF-UD-DIN KALAS AND OTHERS
MR. J. A. KAWOOSA for Pet.
18. Cond.of.Delay(C) () 1368/2015 (Fresh) MP(01/2016),
NATIONAL INSURANCE CO. LTD
Vs. MAHTABA BANOO AND OTHERS
MR. J. A. KAWOOSA for Pet.
MR. P. S. AHMAD for Res.
19. Cond.of.Delay(C) () 214/2016 (Fresh)
NATIONAL INSURANCE COMPANY LIMITED
Vs. MST. AYESHA AND OTHERS
MR. J. A. KAWOOSA for Pet.
MR. IMTIYAZ AHMAD for Res.
MR. WAQAR UL ZAMAN for Res.
MR.MIR MAJID BASHIR for Res.
20. C.I.M.A. () 46/2016
NATIONAL INSURANCE COMPANY LIMITED
Vs. GHULAM MOHAMMAD KAWA AND OTHERS
MR. J. A. KAWOOSA for Pet.
MR. A. R. DAR for Res.
MR. G. N. SHAHLLA for Res.
21. Civil Mis. Appl(MACT) () 99/2016
NATIONAL INSURANCE COMPANY LIMITED
Vs. JUMMA NASIR AND OTHERS
MR. J. A. KAWOOSA for Pet.
MR. B. A. DAR for Res.

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LAND ACQUISITION CASES

1. C.I.A. 95/2006 MP(01/2016),
GHULAM NABI SHAH
Vs. COLLECTOR LAND ACQUISITION
MR. G.Q.BHAT for Pet.
MR. N. H. SHAH for Res.
MR. M. A. CHASHOO for Res.
MR. SHARWAR GOWHAR for Res.
MR. SAMEER AHMAD DR for Res.
2. C.I.A. 63/2007 MP(385/2010), MP(199/2007),
DISTRICT HORTICULTURE OFFICER BUDGAM
Vs. ZAMINDARAAN KAKURENG AND OTHERS
MR. M. M. KHAN for Pet.
MR. M. A. SHAH for Res.
MR. SHAJU UL HAQ for Pet.
MR. G.A.LONE for Res.
MR. M. M. DAR for Res.
MR. M. ASHRAF SHAH for Res.
3. C.I.A. 66/2007 MP(503/2006),
GHULAM AHMAD ZARGAR AND OTHERS
Vs. UNION OF INDIA
MR. Z. A. SHAH for Pet.
MR. S. A. NAIK for Res.
MR. TASADUQ KHAWJA for Pet.
MR. ANIL BHAN for Res.
MR. ASIF MAQBOOL for Res.
MR. S.A.MAKROO for Res.
4. C.I.M.A. 64/2012 MP(219/2012),
STATE OF JK AND ANOTHER
Vs. MOHRMMAD SULTAN WANI AND OTHERS
MR. N. H. SHAH for Pet.
MR. M. Y. PARRAY for Res.

5. WP (Other) () 350/2011 (Fresh) MP(579/2011),
BASHIR AHMAD KHAN
Vs. STATE AND OTHERS (REVENUE) MR. JAVAID IQBAL for Pet.
MR. N. H. SHAH for Res.
MR. R. A. KHAN for Res.
6. WP (Other) () 741/2014 (Fresh) MP(01/2015), MP(02/2015), MP(1193/2014),
INHABITANTS OF VILLAGE SUNIGAM AND ORS
Vs. STATE OF JK AND OTHERS MR. G. A. LONE for Pet.
MR. N. H. SHAH for Res.
MR. JAVID HAMEED for Pet.
7. WP (Other) () 1281/2014 (Fresh) MP(2020/2014),
SONA-ULLAH ALLAI AND ANOTHER
Vs. STATE OF JK AND OTHERS MR. MIR MANZOOR AHMAD for Pet.
8. WP (Other) () 1705/2014 (Fresh) MP(2844/2014),
ABDUL SUBHAN SHEIKH
Vs. STATE OF JK AND OTHERS MR. SHAFQAT NAZIR for Pet.
MR. G. M. RESHI for Res.
MR. SHAHBAZ SIKANDER for Res.
MR. S. A. MAKROO for Res.

REVENUE CASES

1. C.Rev. 134/2010 MP(273/2013), MP(368/2012), MP(570/2010),
ABDUL RASHID KHAN AND ANOTHER
Vs. FAREED AHMAD KHAN AND OTHERS MR. M. M. FAROOQI for Pet.
MR. JAHINGIR I GANAIE for Res.
MR. Z. A. QURESHI for Pet.
MR. MUFTI MEHRAJ-UD-DIN for Pet.
MS. ZAINAB for Pet.
MR. UMAR FAROOQ for Res.
MR. SHEIKH UMAR FAROOQ for Res.
MS. NIDA for Res.
- c/w
Contempt(C) (400105) 03/2012
AB. RASHID KHAN AND ANOTHER
Vs. FAREED AHMAD KHAN AND ORS MR. MUFTI MEHRAJ UD DIN for Pet.
2. C.Rev. 22/2014 MP(01/2016), MP(321/2014),
MOHAMMAD YOUSUF DAR AND ANOTHER
Vs. NAZIR AHMAD BHAT AND OTHERS MR. R. A. JAN for Pet.
MR. A. HAQANI for Res.
3. C.Rev. 05/2016 MP(01/2016),
VINOD SHARMA AND OTHERS
Vs. M/S. KAMAL BUILDERS MR. G.A.LONE for Pet.
MR. M. .A. DAR for Res.
- c/w
CTA (450202) 05/2016 MP(01/2016),
ECONOMIC RECONSTRUCTION AGENCY
Vs. M/S. KAMAL BUILDERS MR. QAZI RASHID SHAMUS for Pet.
4. C.I.M.A. 103/2016 MP(01/2016),
STATE OF JK AND ORS (FOREST DEPT.)
Vs. M/S BESTOWFUL FOREST COMPANY MR. Q. R. SHAMUS for Pet.
5. WP (Other) () 217/2006 (Fresh) MP(846/2007), MP(409/2006),
DR. HIRA LAL DHAR AND ANOTHER
Vs. STATE OF JK (REVENUE) MR. M.I.QADIRI for Pet.
MR. N. H. SHAH for Res.
MR. MANZOOR A. DAR for Pet.
MR. GULZAR AHMAD for Pet.
MR. M. A. TANKUR for Res.
MR. G. J. BALA for Res.
MR. J. IQBAL for Res.
MR. R. A. KHAN for Res.
MR. G. M. RESHI for Res.
MR. SHAHBAZ SIKANDER for Res.
6. WP (Other) () 323/2007 (Fresh)
MST. HAJRA AND OTHERS
Vs. STATE OF JK MR. M.A.QAYOOM for Pet.
MR. N. H. SHAH for Res.
MR. MAJID BASHIR for Res.
MR. G. J. BALA for Res.
MR. H. A. LONE for Res.
MR. R. A. KHAN for Res.
MR. SHAHBAZ SIKANDER for Res.
MR. Q. R. SHAMUS for Res.
- c/w
WP (Other) (35) 612/2013 MP(1132/2013),
MOHAMMAD SHABAN SOFI
Vs. STATE AND OTHERS (P. W. D.) MR. M. A. QAYOOM for Pet.
MR. N. H. SHAH for Res.
7. WP (Other) () 610/2013 (Fresh) MP(536/2014), MP(175/2014),
GULLA DAR AND OTHERS
Vs. STATE AND OTHERS (AGRICULTURE PROD.) MR. G. A. LONE for Pet.
MR. SHABIR AHMAD for Res.

8. WP (Other) () 1500/2014 (Fresh) MP(2437/2014),
 ABDUL GANI MALIK
 Vs. STATE OF JK AND OTHERS
 MR. M. A. QAYOOM for Pet.
 MR. N. H. SHAH for Res.
 MR. OWAIS GEELANI for Pet.
 MR. S. A. VAKIL for Res.

BANK RECOVERY CASES

1. C.I.A. 99/2002
 M/S. JEHLUM CHEMECILS
 Vs. J&K BANK AND ORS
 MR. Z. A. SHAH for Pet,
 MR. G. A. LONE for Res.
 MR. SHAHNAZ NABI for Res.
 MR. J IQBAL for Res.
2. C.I.A. 25/2005 MP(113/2005),
 M/S. LONE CARPETS AND OTHERS
 Vs. JAMMU AND KASHMIR BANK LTD. AND ANOTHER
 MR. A. HAQANI for Pet.
 MR. J.IQBAL for Res.
3. C.I.M.A. 48/2009 MP(116/2009),
 JAMMU AND KASHMIR BANK LTD. AND OTHERS
 Vs. GHULAM MOHAMMAD MIR AND ANOTHER
 M/S. ZAFFAR LAW for Pet.

LIST OF SURFACIE CASES

4. WP (Other) () 451/2008 (Fresh) MP(937/2008),
 MANZOOR AHMAD KHAN
 Vs. STATE OF JK AND ORS
 MR. S. H. THOKUR for Pet.
 MR. S. A. MAKROO for Res.
 MR. M. S. THAKUR for Res.
5. WP (Other) (35) 264/2011 (Fresh) MP(621/2011), MP(437/2011),
 M/S F. K. ENTERPRISES
 Vs. UNION OF INDIA AND OTHERS
 MR. Z. A. QURESHI for Pet.
 MR. Q. R. SHAMAS for Res.
6. WP (Other) () 255/2012 (Fresh) MP(380/2012),
 M/S SHAMIM FRUIT COMPANY
 Vs. UNION OF INDIA AND OTHERS
 M/S F. A. WANI for Pet.
 MR. BILAL AHMAD MALLA for Res.
7. WP (Other) () 357/2012 (Fresh) MP(2424/2013),
 M/S KOHI-MARAN IMPEX
 Vs. UNION OF INDIA AND OTHERS
 M/S R. A. JAN for Pet.
 MR. TASADUQ H. KHAWJA for Res.
 MR. MUZAFFAR AHMAD for Pet.
 MR. ZAFFAR LAW ASSOC. for Res.
8. WP (Other) () 370/2012 (Fresh) MP(581/2012),
 ABDUL AZIZ SHEIKH AND OTHERS
 Vs. STATE AND OTHERS (REVENUE)
 MR. F. A. BRAT for Pet.
 MR. N. H. SHAH for Res.
 MR. S. A. VAKIL for Res.

LIST OF BANK RECOVERY CASES

PRE-LITIGATION

Sno	Name	Address	O/S Amount
1.	HILAL AHMED BHAT	SUTHRA SHAHI BATMALOO SRINAGAR	700000
2.	RUBEENA JAVEED	SHER GARI JEHANGIR CHOWK SRINAGAR, 9596414219	637478
3.	NASEER AHMAD BHAT AND RAJA	LANE NO 11 FIRDOUS ABAD BATMALOO, SRINAGAR 9596160955	601097
4.	FAROOQ AHMAD WANI	DAGGA MOHALLA BAGHI JOGI LANKER, RAINAWARI SRINAGAR 9765296437	538054
5.	MUSHTAQ AHMAD RAJA	SHAR GARHI MOHALLA JAHANGIR CHOWK, SRINAGAR MOB. NO. 9796124437	359102

6.	ALAM TELEPRINTERS	SHAR LODGE NEAR HOTEL SHAMAS SHIVPORA, SRINAGAR	345000
7.	BHAT CRAFT CREATION	BHAT HOUSE NOWGAM NASEEMABAD DISST BUDGAM, CHAITAGAM SRINAGAR 9796577100	316020
8.	ARJUMAND BINDERS	SHAH LODGE NEAR HOTEL SHAMAS SHIVPORA, SRINAGAR	315000
9.	NEW LIGHT TRADERS	RAJA IRFAN AHMAD BHAT HNO 3 LANE NO 11, NEAR ADES HIGH SCHOOL FIRDOUSABAD BATMALOO SRINAGAR 9797091255	305654
10.	JAVED ENTERPRISES	SO ABDUL RAHIM SHEIKH, RO SHERGARI JAHANGIR CHWOK SRINAGAR 9596414219	305162
11.	GHULAM QADIR DAR	SHEILKH UL ALM COLONY, KAWADARA SRINAGAR 9419913011	267931
12.	MEHRAJ UD DIN GANGLOO	112 ARAMWARI ZEERO BRIDGE, RAJBAGH, SRINAGAR 9596351410	221077
13.	SAIMA SHAFI	DO MOHD SHAFI PATTI KURSOO RAJ BAGH SRINAGAR	184802
14.	TARIQ AHMAD DAR	SHAHFAISAL ABAD LANE NO 1 DOBHI MOHALLAH BATMALOO SRINAGAR 9796172232	178925
15.	SAMI-ULLAH SHEIKH	S.S. ENTERPISES PALPORA SONWAR SRINAGAR	157463
16.	GHAZALA SHARIF	KHALOPRA BUCHPORA DALGATE SRINAGAR 8491005168	72052
17.	FAYAZ AHMAD BHAT	CO RAJA MOBILE NEAR C D HOSPITAL DRUGJAN, SRINAGAR 9906728983	72673
18.	ASIF MANZOOR	M/S OPTIONS. LAMBERT LANE, RESIDENCY ROAD SRINAGAR 9419006501	69603
19.	MUKHTAR AHMAD DAR	S/O ALI MOHD DAR HAMZA COLONY SONAWAR SRINGAAR 9419560208	38811
20.	GHULAM QADIR WANI	SO GHULAM NABI WANI CHODHARY BAGH RAINAWARI SRINAGAR 9697738489	38603
21.	HAJRA BEGUM	W/O NEYAZ AHMAD BHAT NEAR TRANSFORMER BATWARA SRINAGAR	37818
22.	TARIQ AHMAD KASHOO	BASANT PURA DOOM PURA SRINAGAR 9906677238	33625
23.	TQUSIF AHMAD KHAN	SO NAZIR AHMAD KHAN MAGARMAL BAGH SIDAQABAD	33023

		BATMALOO SRINAGAR	
24.	SAKEENA BANO	DALGATE BUCHPPORA SRINAGAR 9906444360	32520
25.	JAVED AHMAD SHEIKH	SHER GARI JAHANGIR CHWOK SRINAGAR 9506411210	112244
26.	SHAHNAZ MIR	W/O HILAL AHMAD MI R TANKIPORA HABBAKADAL SRINAGAR	28819
27.	MOHD SALEEM BADYARI	IQBAL COLONY ZERO BRIDGE SRINAGAR 9906439935	42240
28.	MEHBOOBA	W/O MOHD SHAFI BADYARI CHIAR BAGH BARBARSHAH SRINAGAR 9906704491	66848
29.	MANZOOR AHMAD SHAGOO	HB- YOUNG ZULAIKHA RIVER SIDE OLD ZERO BRIDGE SRINAGAR	188516
30.	GULAM RASOOL WANI	ARAMWARI IQBAL COLONY RAK BAGH SRINAGAR, 9906580666	208787
31.	AIJAZ AHMAD LONE	METLIFE INSURANCE J&K BANK BANDIPORA,	

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LABOUR CASES

- Civil Mis. Appl 51/2008
NATIONAL INSURANCE CO.
Vs. JAVID AHMAD DAR AND ORS

MR. J. A. KAWOOSA for Pet.
MR. M. AYUB for Res.
- Civil Mis. Appl 14/2013
UNITED INDIA INSURANCE CO.
Vs. ABDUL AZIZ BOHRU AND ORS

MR. N. H. KHUROO for Pet.
MR. M. SALEEM MIR for Res.
MR. MIR MUZAFFAR for Res.
- C.I.M.A. 109/2014 MP(337/2014),
HAJI ABDUL REHMAN KHANDAY
Vs. COMMISSIONER UNDER WORKMENS COMPENSATION

MR. NISSAR AHMAD for Pet.
MR. M. AMIN BHAT for Res.
MR. TAWHEED AHMAD for Res.

RENT CASES

1. C.I.M.A. 41/2009 MP(755/2009), MP(49/2010), MP(183/2011),
KASHMIR SANDHIYA HOTELS PVT. LTD MR. R.A.JAN for Pet.
Vs. MAHRAJ KRISHAN KOUL AND ANOTHER MR. MANZOOR. A. DAR for Res.
MS. NAZIMA for Pet.
MR. M.I.DAR for Pet.
MR. Z. A. SHAH for Pet.
MR. NISSAR AHMAD BHAT for Pet.
2. C.Rev. 28/2015 MP(01/2015),
MOHD SHAFI BHAT MR. G. H. MASOODI for Pet.
Vs. MUNEEB AHMAD MUNSHI MR. FIRDOUS A. PARRAY for Res.
3. C.Rev. 33/2015 MP(03/2015), MP(01/2015),
SAHIL AHMAD RAH MR. TASADUQ HUSSAIN for Pet.
Vs. MST. KHALIDA SALMAN MR. ZAFFAR LAW ASSOC for Res.